

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1643

ANSWERED ON:31.07.2003

EXPORT OF MISSILES

ADHIR RANJAN CHOWDHURY;BHASKAR RAO PATIL;CHARAN DAS MAHANT;NARESH KUMAR PUGLIA;RAM PRASAD SINGH;SHYAMA SINGH

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government have been actively considering to export-missiles to `friendly countries`;
- (b) if so, the details thereof;
- (c) the terms and conditions on which such missiles would be exported to friendly countries;
- (d) whether the Government propose to ensure that such friendly countries will not use such missiles on us; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

- (a) to (e): Bharat Dynamics Limited, Hyderabad, a Public Sector Undertaking under the Ministry of Defence, has been exploring the possibility of exporting missiles. All such requests for export are dealt with on a case-to-case basis and are subject to clearances from the Ministry of Defence. While considering an export order for Missiles, the Ministry takes into account: (i) The requirement of the Armed Forces; (ii) End user Certificate, (iii) Licensing and contractual obligations, (iv) The country of destination, so as to ensure that such export is in national interest and that it would not be used against India.